

**MINISTRY OF CORPORATE AFFAIRS**  
**(Vigilance Section)**  
**PROPERTY RETURN FOR THE YEAR 2011**  
**(As on 01.01.2012)**

1.	Name of the Officer	MANMOHAN JUNEJA
2.	Service to which belongs	ICLS
3.	Present post held	ROC, DELHI
4.	Present pay	RS.40220/- PLUS GP RS.8700/- Plus usual allowances
5.	Office	O/O ROC, NCT OF DELHI AND HARYANA , 4 <sup>TH</sup> FLOOR, IFCI TOWER , NEHRU PLACE NEW DELHI
6.	Description of Property	1. Residential House, 2. Residential Flat 3. Residential plot
7.	Precise of Location (Full Address)	1. F-67, New Kalith Nagar , Jammu 2. A-134( Second Floor), Preet Vihar Housing Delhi-92 3. One 500 meters residential plot S-541, Sector 20 , Yamuna Expressway ( UP)
8.	Area of land in case of landed Property	As per 7 above
9.	Nature of land (state whether residential/Agricultural etc)	Residential
10.	Extent of interest	Full
11.	If not in own name, state in whose name and relation ship with Govt. Servant	NA
12.	Date of Acquisition	(1) Family settlement deed dated 30.06.2010. (2) 31.07.2010 (3) Allotment letter dated 23.12.2009. Lease deed yet to be entered
13.	How acquired (whether by purchase, lease, Mortgage, Inheritance, Gift, or Otherwise. Name and Address, Connection with Government Servants and other details of person from acquired etc be Given) See Note Below.	(1) By way of will of father and by Family settlement deed between brothers and family members for distribution of properties bequeathed by will of the Father (2) By acquisition and (3) By draw of lots by YEA on leasehold basis .
14.	Value of Property (see note below)	(1) Parental property and not valued during the year. (2) Rs.35 Lac ( 3) Rs. 23.75 Lac to be paid over a period of 8 years in half yearly installments
15.	Particulars of Sanction of Prescribed Authority; if any.	NA- Prior Intimation and Post intimation was given to the Ministry through proper channel at all the relevant times.
16.	Total Annual Income From the Property	NA
17.	Any Other Details.	NIL

Date: 30.01.2012

Place: New Delhi

  
Signature